

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH AT BANGALORE**

**ORIGINAL APPLICATION NO.170/00163/2020**

**DATED THIS THE 03<sup>RD</sup> DAY OF MARCH, 2020**

**HON'BLE DR K B SURESH....MEMBER (J)  
HON'BLE SHRI C V SANKAR .....MEMBER (A)**

C.R.Nagabhushana,  
S/o Late C.Rama Rao,  
Aged about 56 years,  
Retired as Senior Accountant,  
Residing at No.5, Durga Nilaya,  
Ground Floor, 2<sup>nd</sup> "A" Main,  
3<sup>rd</sup> Cross, AMS Extension,  
Behind Nativity Church,  
Vidyaranyapura, Bangalore-560 097.

...Applicant

(By Party in Person)

Vs.

1. Union of India represented by  
Rept. by its Comptroller &  
Auditor General of India,  
No.9, Deen Dayal Upadhyaya Marg,  
New Delhi and Others.
2. The Principal Accountant General (Admin),  
Principal Accountant General (A & E),  
Karnataka, Palace Road,  
Bangalore-560 001.
3. The Senior Deputy Accountant General Admin,  
Principal Accountant General (A & E),  
Karnataka, Palace Road,  
Bangalore-560 001.
4. The Competent Authority,  
Rept. by its Senior Accounts Officer/HRD,  
O/o The Principal Accountant General (A & E),  
Karnataka, Palace Road,  
Bangalore-560 001.

...Respondents

**ORDER (ORAL)**

**HON'BLE DR K B SURESH, MEMBER (J)**

Heard. This is a matter in which our earlier order was upheld by the Hon'ble High Court of Karnataka and also imposed a symbolic cost of Rs.1000/- . The matter is squarely covered by resjudicata. OA is dismissed. No costs.

**(C V SANKAR)  
MEMBER (A)**

**(DR K B SURESH)  
MEMBER (J)**

/rsh/

**Annexures referred to by the applicant in OA No.170/00165/2020**

Annexure A1	Copy of the Representation dated 13.06.2014
Annexure A2	Copy of the representation dated 1.07.2014
Annexure A3	Copy of the representation dated 1.7.2014
Annexure A4	Copy of the representation dated 21.07.2014
Annexure A5	Copy of the letter dated 27.06.2014
Annexure A6	Copy of the Representation dated 1.7.2014
Annexure A7	Copy of the letter dated 30.7.2014
Annexure A8	Copy of the Medical Certificate
Annexure A9	Copy of the Medical Certificate
Annexure A10	Copy of the Appeal dated 1.8.2014
Annexure A11	Copy of the Representation dated 4.8.2014
Annexure A12	Copy of the 14.8.2014
Annexure A13	Copy of the order dated 24.11.2018 in OA No.732/2018
Annexure A14	Copy of the order dated 11.04.2017
Annexure A15	Copy of the representation dated 5.1.2017
Annexure A16	Copy of the representation dated 1.2.2017
Annexure A17	Copy of the letter dated 16.02.2017
Annexure A18	Copy of the representation dated 11.12.2017
Annexure A19	Copy of the letter dated 2.1.2018
Annexure A20	Copy of the order dated 17.12.2018 in OA No.732/2018
Annexure A21	Copy of the Order dated 4.4.2018
Annexure A22	Copy of the WP No.16386/2019 dated 10.01.2020
Annexure A23	Copy of the OA No.23/2018 order dated 19.12.2018
Annexure A24	Copy of the Disability Certificate issued by Nimhans
Annexure A25	Copy of the Delhi High Court WP No.5720/2006